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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.210/331/2020**

**Dated this Tuesday, the 22<sup>nd</sup> day of December, 2020**

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with the  
consent of both counsels for the parties.**

Kanhuraj Harischandra Bagate (IAS),  
(son of Harishchandra Bagate)  
Date of birth : 09.03.1967 (age : 53 years 08 months)  
working as : CEO (Chief Executive Officer)  
Shree Saibaba Sansthan Trust- Shirdi, (Group "A" post)  
in the office of Chief Executive Office, -  
Shree Saibaba Sansthan Trust-Shirdi, Taluka-Rahata,  
District: Ahmednagar 423 109 and  
residing at : CEO's Residence, Shirdi, Taluka-Rahata,  
District: Ahmednagar, State of Maharashtra,  
Pin Code: 423 109, Cell No.9422511525,  
email ID: [kanhuraj750@gmail.com](mailto:kanhuraj750@gmail.com).  
(By Advocate Shri R.G.Walia)

- Applicant

**Versus**

1. Union of India, Through-Secretary,  
Department of Personnel & Training,  
North Block, New Delhi 110 001.  
Email id: [secy\\_mop@nic.in](mailto:secy_mop@nic.in).
  2. Chief Secretary, Government of Maharashtra,  
Mantralaya, Mumbai 400 032.  
Email id: [cs@maharashtra.gov.in](mailto:cs@maharashtra.gov.in).
  3. Additional Chief Secretary,  
General Administration Department (Services),  
Mantralaya, Mumbai 400 032.  
[acs.gadservices@maharashtra.gov.in](mailto:acs.gadservices@maharashtra.gov.in).
- Respondents
- (By Advocate Shri V.S.Masurkar)

**ORAL ORDER**

**Per : Dr. Bhagwan Sahai, Member (Administrative)**

**Present:**

Advocate Shri R.G.Walia for the applicant.

Advocate Shri V.S.Masurkar for the respondents.

2. The applicant's counsel submits that in view of revised posting order of the applicant issued by GAD, State Government of Maharashtra on 09.12.2020, permission is being sought to withdraw the OA.
3. Shri R.G.Walia sent a written application in this regard.
4. With this, OA is dismissed as withdrawn. No to costs.

**(Raviñder Kaur)**  
**Member (Judicial)**

**(Dr. Bhagwan Saha)**  
**Member (Administrative)**

kmg\*

JD  
04/01/21